

5

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.399 of 1998

Jabalpur, this the 31st day of January, 2003.

Hon'ble Mr.R.K.Upadhyaya, Member (Admnv.)

Smt.Kaushalya Bai, aged about 79 years, widow of late Dulare Budhai, C/o Shankerlal Madhai, Railway Qtr. No.RBI 146/D, near Rly.Running Room, Chhidiya Maidan, Khandwa.Pin-450 001.

-APPLICANT

(By Advocate- Mr.Ramesh Shrivastava)

Versus

1. Union of India through Secretary to Government of India, Ministry of Railway, Rail Bhawan, New Delhi.
2. General Manager, Central Railway, Mumbai-VIT.
3. The Divisional Rail Manager, Central Railway, Bhusawal Division, Bhusawal.

-RESPONDENTS

(By Advocate- Mr.H.B.Shrivastava for Mr.S.P.Sinha)

ORDER (ORAL)

This application was filed seeking a direction to the respondents to grant ex-gratia payment to the applicant, who is a widow of the Railway servant Shri Dulare son of Budhai, who died in 1986. It is informed by the learned counsel for the applicant that after filing of this O.A., the respondents have considered the claim of the applicant, as can be seen from the order of the respondents dated 24.8.1999 (Annexure R/1). Therefore, the main claim for pension stands allowed. However, the learned counsel states that interest and costs of this petition may be granted. In view of the fact that the scheme of pension is applicable as early as from 1986 and this application has been filed in 1998, it is not desirable to award any

Contd...P/2.

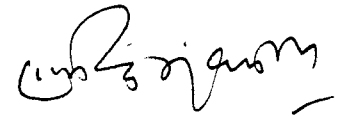
a

ambharam

interest. However, if any interest is payable under the rules to the applicant, the applicant may make a representation to respondent No.2, who may consider the claim of the applicant in accordance with the rules. If the applicant makes a representation to respondent No.2 for claim of ^{interest on} pension, the respondent No.2 is directed to dispose of the same with speaking order within a period of two months from the date of receipt of this order.

la

2. In the result, this application is disposed of in the light of observations in the preceding paragraph, without any order as to costs.



(R.K.Upadhyaya)
Member (Admnv.)

'MA'

...

पूरांकन से हो/व्या.....जबलपुर, दि.....
द्वारा/से:

- (1) ...
- (2) ...
- (3) ...
- (4) ...

R. Shrivastava Adm
B P Sinha Adm

Trisastu
5/10/03

Issued
on 5-2-03
BS